

Annexure-4

Rohta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 2.0) drawn as on: 13.03.2023 Earlier (Version 1.0) drawn as on: 09.02.2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
#####	Bank of Baroda	Corporate Guarantee (Borrower: Rohta Private Limited)	01.02.2023	₹ 4,30,89,78,872	₹ 4,30,89,78,872	Unsecured	₹ -	No	4.09%	₹ -	₹ -	₹ -	₹ -	
		Total		₹ 4,30,89,78,872	₹ 4,30,89,78,872		₹ -			₹ -	₹ -	₹ -		
2	Citicorp International Limited, as Trustee (8.875% Senior Notes due 2019 issued by Rohta Americas LLC)	Principal	27.02.2023	₹ 30,29,46,78,603	₹ 30,29,46,78,603	Unsecured	₹ -	No	34.72%	Under verification (Refer Note MS-1)	₹ -	₹ -	₹ -	₹ -
		Interest		₹ 23,13,77,69,058	₹ 6,31,62,86,397		₹ -				₹ -	₹ -	₹ 16,82,14,82,661	
		Total		₹ 53,43,24,47,661	₹ 36,61,09,65,000		₹ -				₹ -	₹ -	₹ 16,82,14,82,661	
3	Pinpoint Multi-Strategy Master Fund	2 September Judgement	02.02.2023	₹ 8,11,75,76,054	₹ -	Unsecured	₹ -	No	-		₹ -	₹ -	₹ 8,11,75,76,054	₹ -
		2 September to 1st April 21 Interest		₹ 42,23,36,354	₹ -		₹ -				₹ -	₹ -	₹ 42,23,36,354	₹ -
		Outstanding after partial satisfaction		₹ 5,43,74,06,368	₹ -		₹ -				₹ -	₹ -	₹ 5,43,74,06,368	₹ -
		Interest from 1st April 21 to 19.12.2023		₹ 88,22,00,562	₹ -		₹ -				₹ -	₹ -	₹ 88,22,00,562	₹ -
		Sub total		₹ 6,74,19,43,285	₹ -		₹ -				₹ -	₹ -	₹ 6,74,19,43,285	₹ -
		1 December Judgement Amount		₹ 1,63,85,37,951	₹ -		₹ -				₹ -	₹ -	₹ 1,63,85,37,951	₹ -
		Post judgement interest		₹ 31,47,33,961	₹ -		₹ -				₹ -	₹ -	₹ 31,47,33,961	₹ -
		sub total		₹ 1,95,32,71,912	₹ -		₹ -				₹ -	₹ -	₹ 1,95,32,71,912	₹ -
		Total		₹ 8,69,52,15,197	₹ -		₹ -				₹ -	₹ -	₹ 8,69,52,15,197	₹ -
4	Value Partners Greater China High Yield Income Fund (VP (GCHY))	2 September Judgement	02.02.2023	₹ 6,78,68,47,681	₹ -	Unsecured	₹ -	No	-		₹ -	₹ -	₹ 6,78,68,47,681	₹ -
		2 September to 1st April 21 Interest		₹ 35,31,02,021	₹ -		₹ -				₹ -	₹ -	₹ 35,31,02,021	₹ -
		Outstanding after partial satisfaction		₹ 5,17,04,96,549	₹ -		₹ -				₹ -	₹ -	₹ 5,17,04,96,549	₹ -
		Interest from 1st April 21 to 19.12.2023		₹ 83,88,95,358	₹ -		₹ -				₹ -	₹ -	₹ 83,88,95,358	₹ -
		Sub total		₹ 6,36,24,93,928	₹ -		₹ -				₹ -	₹ -	₹ 6,36,24,93,928	₹ -
		1 December Judgement Amount		₹ 1,54,07,02,076	₹ -		₹ -				₹ -	₹ -	₹ 1,54,07,02,076	₹ -
		Post judgement interest		₹ 29,59,41,432	₹ -		₹ -				₹ -	₹ -	₹ 29,59,41,432	₹ -
		sub total		₹ 1,83,66,43,508	₹ -		₹ -				₹ -	₹ -	₹ 1,83,66,43,508	₹ -
		Total		₹ 8,19,91,37,435	₹ -		₹ -				₹ -	₹ -	₹ 8,19,91,37,435	₹ -
Grand Total				₹ 74,63,57,79,165	₹ 40,91,99,43,872	-	₹ -	-	38.81%	₹ -	₹ -	₹ 16,89,43,52,632	₹ 16,82,14,82,661	

MS- Notes related to mutual set off is under verification

NA-Notes related to amount Not Admitted

Notes

MS-1 The amount of set off, if any, has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.

NA-1 RP is unable to consider this claim as the same arises out of securities and the terms of such financial debt provide for appointment of a trustee to act on behalf of the creditors. The trustees in respect of the 2018 Notes and 2019 Notes have approached the Resolution Professional. Furthermore, Citicorp International Limited has filed a claim for the entire issue of 2019.